

Role of Adivasis in Forestry

2700. SHRI MORESHWAR SAVE: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether the Union Government have under consideration any scheme for providing share to Adivasis in forest estates and forest land throughout the country;

(b) if so, the details thereof;

(c) the time by which the scheme is likely to be implemented; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI KAMAL NATH): (a) to (d). The National Forest Policy of 1988 and the Forest (Conservation) Act 1980 do not provide for assignment of forest and to any person. However, guidelines have been issued in June 1990 to all State Governments that village communities including tribal people should be associated in regeneration and protection of degraded forests on usufruct sharing basis. This will provide them employment as well as base for economic sustenance.

[English]

Regulations For Preservation of Environment

2701. SHRI K.D. SULTANPURI: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether the Union Government are aware that regulations meant for preservation and protection of environment are being violated by State Governments;

(b) if so, the names of such States; and

(c) the reaction of the Union Government thereto?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI KAMAL NATH): (a) No, Sir.

(b) and (c). Do not arise.

Primary Health Centres and Community Health Centres in the Country

2702. SHRI K. D. SULTANPURI:
DR. D. VENKATESWARA
RAO:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the number of primary health and Community health centres set up in the country during the last three years, year-wise, State-wise;

(b) whether there is any proposal to set up new primary health centres during the year 1991-92; and

(c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRIMATI D.K. THARA DEVI SIDDHARTHA): (a) Statement-I showing the State-wise number of Primary Health Centres and Community Health Centres set up in the country during the last three years is attached.

(b) There is a target to set up 795 new Primary health centres under the minimum needs Programme as fixed by the Planning Commission in consultation with State Governments.

(c) Statement-II showing state-wise position is attached.